

Setting up of Farm Cooperative Federations in States

*1002. SHRI N. K. SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to set up Farm Co-operative Federations in the States ; and

(b) if so, the main features of the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) and (b). During 1966-67, the State Governments were advised to consider setting up of State and District level Federations of Cooperative Farming Societies, to provide technical assistance and guidance to, and generally to coordinate and facilitate the functioning of, Cooperative Farming Societies. The main features of the Scheme, which was a part of the Centrally Sponsored Scheme on Cooperative Farming during 1966-67 to 1968-69 are laid on the Table of the House [*Placed in Library. See No. LT-627/71*]

In response to the advice of the Central Government, State and/or District level Cooperative Farming Federations have been set up in a few States. Since April 1969, the cooperative farming programme is entirely in the State Sector. The Central Government have no new proposal on the subject.

SHRI N. K. SINHA : May I know the minimum number of farm societies which is required for constituting a State Farm Co-operative Federation ? For instance, you have kept 50 as the minimum for a district federation. What is the minimum number for a State federation ? That is the first question.

Secondly, considering the state of affairs of the apex co-operative organisations in most of the States, may I know whether the Government propose to give some definite guide-lines so that the work of these newly-formed co-operative federations may proceed more smoothly than the other apex bodies ?

SHRI JAGANNATH PAHADIA : The number required to form a State Farm Co-operative Federation is 250. It is 50

for a district federation and 250 for the State federation.

So far as the guide-lines are concerned, we have from time to time been sending instructions and circular from the Central Government. The State Governments are looking after the scheme ; not the Central Government now. It is in the State sector.

SHRI N. K. SINHA : Considering the materials which have been provided to us in the statement made before the House, do the Government also propose to set up agro service centres and also take up the direct financing and marketing of the produce of these societies ?

SHRI JAGANNATH PAHADIA : Yes, Sir. The proposal is already there. Government have decided to set up 500 such agro service centres throughout the country on a pilot basis.

श्री ओंकार लाल बेरवा : मैं मन्त्री महोदय से जानना चाहता हूँ कि कितने कृषि सहकारी संघ बने हैं उनमें से कितने चल रहे हैं और कितने फेल हो गए हैं तथा उनके फेल होने का क्या कारण है ?... (व्यवधान) ...अध्यक्ष महोदय, यह जो कृषि सहकारी संघों की बात है इसमें तमाम कोआपरेटिव फार्म बनवाये गए हैं और जितने बने हैं उसमें आधे से ज्यादा फेल हो गए क्योंकि राज्य सरकारों की ओर से बिल्कुल मदद नहीं मिली। इसलिए मैं जानना चाहता हूँ कि कितने फेल हो गए और कितने इस वक्त चल रहे हैं ?

श्री जगन्नाथ पहाड़िया : आप राज्य स्तर के पूछ रहे हैं या जिला स्तर के पूछ रहे हैं ?

श्री ओंकार लाल बेरवा : मैं राज्य स्तर के पूछ रहा हूँ।

श्री जगन्नाथ पहाड़िया : जहां तक राज्य स्तर के फेडरेशन का सवाल है, केवल तीन राज्यों में अब तक बने हैं—गुजरात, मैसूर और मध्य प्रदेश—लेकिन अभी मध्य प्रदेश का मामला भी खटाई में पड़ा हुआ है और कुछ राज्य सरकारों के अभी यह विचारधीन है।